



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No. 2171/2015
MA No. 2710/2016**

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New Delhi, this the 28th day of January, 2020

**Hon'ble Mr. S. N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Neelam Malik,
W/o Shri Jogender Malik,
D/o Sh. Tej Ram, H. No. 279,
Sector – 14, Sonipat, Haryana.

...Applicant

(By Advocate: None)

Versus

1. Delhi Subordinate Service Selection Board,
(Through its Secretary),
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.

2. Government of NCT Delhi,
Through its Secretary of Education,
Delhi Secretariat,
Players Building, ITO
New Delhi – 110002.

...Respondents

(By Advocate: Mr. Anuj Kumar Sharma for Mr. Amit Yadav)

O R D E R (ORAL)

S. N. Terdal, Member (J):-

None for the applicant. There was no representation for the applicant on 11.12.2019.



2. Hence, the OA is dismissed for non-prosecution. Pending MAs, if any, shall stand disposed of. There shall be no order as to costs.

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(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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